

T.A. 1256/87

A/2

17-1-90

None Present - for the parties.
Counter affidavit and Reply
affidavit have been filed in
this case (Writ Petition No 9447/79 at
High Court attached on Record)
Let this case be put up
before court for hearing on
26-2-90

JP Refr.

26-2-90 Hon K. Obeyya Am / Hon J.P. Sharma Sm
Adj'd 15-6-90 for
hearing.

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Hon'ble D.K. Agrawal, J.M.
Hon'ble K. Obayya, A.M.

6/4/90

None is present for the either party.
This file was never put up before the
Bench, so far. The Registry has not taken
care to serve the notices on the applicant.
The order sheet indicates that on 20-10-89,
an order was passed by the Registrar, directing
notices to be issued to the parties for 7-12-89.
No trace is available on record that the notices
were issued to the parties. However, somebody
has made a report under illegible sign on
5-12-89 that notice has not been received back.
It is not understood how this report has been made.

Pls. put up for
officer's report
by order of Court

Not in
24/5/90

On merits it appears that the petitioner is
claiming promotion to the post of Senior Scientific
Assistant, from among the Junior Scientific Assistants
grade-I. The pleadings as contained in paras 8 and 9
of the counter indicates that the petitioner was not

Contd-e